

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016  
AND  
APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Dated: 12<sup>th</sup> February 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016**

**In the matter of:**

**Adani Power Rajasthan Ltd.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Venkatesh  
Mr. Pratyush Singh  
Mr. Sandeep Rajpurohit  
Mr. Vikash Maini

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Mr. Himanshi Andley for R-1  
  
Mr. Ashwin Ramanathan  
Ms. Neha Garg  
*h/f* Mr. Anand K. Ganesan for R.2 to 4

**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**M/s Adani Power Rajasthan Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan  
Ms. Neha Garg

*h/f* Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi for R-1

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

We have heard learned counsel for the appellant in Appeal No. 119 of 2016.

List these matters for further hearing on **08.03.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/tpd*

**(I. J. Kapoor)**  
**Technical Member**